O.A.No.1005/92 Dt. 9.7.1993.

Applicant by Shri Y.H.Appa. Shri Ajay Kamble, Head Clerk for the Respondents. The Respondents are directed to give inspection of the documents mentioned in M.P. No.473/93 to the applicant within four weeks and to keep the documents ready at the time of final hearing.

Keep on sine die list.

(M.Y.PRIOLKAR) MEMBER(A)

(m.s.deshpande) Vice-chairman

B.

C.P. No. 105/93 For orde 16/8/93.

19ect 618

M.Ps 144/93 and 475/93, C.P. 104/93 in OA 980/92 M.Ps 1061/92, 25/93 and 473/93 and C.Ps 195/92 and 105/93 in OA 1005/92 and M.Ps 143/93 and 474/93 and C.P. 109/93 in OA 1019/92.

Dated: 16.8.93

None for the applicant. Shri A.L. Kasture, counsel for the respondents.

Shri Kasturey prays for some tome to file written reply of the alleged contemner. He may do so within four weeks with an advance copy to the counsel for the applicant. List these cases for orders on 27.9.93.

(Lakshmi Swaminathan)
Member (J)

(M.Y.Priolkar)
Member(A)

Reply of Respondent to
C. p. 21/d. Con 26 8-93 of
his given indertaking to
serve an other 3100 pp